

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
(Office of the Registrar General at Srinagar)

Subject:- Transfer of Advocate License.

NOTIFICATION

No. 2501 of 2026 RG/LP

Dated: 27.10.2026

In pursuance of Bar Council of India Resolution No.1-I/2025 (Transfer/CIR) dated 16.08.2025, Ms. Arti Shavan, Advocate D/O Shri Surinder Kumar R/o Thalela, Post Office, Bhella, District Doda, A/P H.No.44/2-B, Enclave-A, Roop Nagar, Jammu upon transfer of her enrolment from Bar Council of Delhi is brought on the roll of Jammu & Kashmir and Ladakh Bar Council.

By Order.


(Syed Mujtaba Hussain)
Registrar Administration (L.P)
 

No. 50010-20 RG/LP

Dated: 27.10.2026

Copy forwarded to the:-

1. Principal District & Sessions Judge, Bhaderwah/Jammu.
2. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
3. Secretary Bar Council of India, 21 Rouse Avenue Institutional Area, New Delhi for information and necessary action. This is in reference to his communication No. Ref:ST:BC/(Tr./CIR:09/2025/5851/2025 dated 19.08.2025.
4. Secretary Bar Council of Delhi for information. This is in reference to his communication No.Tfr/20/2074/2025 dated 17.12.2025.
5. CPC e-Courts, High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
7. President, J&K High Court Bar Association, Jammu.
8. President, District Bar Association, Doda.
9. Ms. Arti Shavan, Advocate D/O Shri Surinder Kumar R/o Thalela, Post Office, Bhella, District Doda, A/P H.No.44/2-B, Enclave-A, Roop Nagar, Jammu for information.


Registrar Administration (L.P)
 